NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 73/16	TP 166/17	Hearing	391 / 394	Pune Embassy Projects Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
0	Rakesh Bhatt.	Petitiona	Raky
2	SENCHANA M.R	ROC/RP	Stocker

Counsel for petitioner is present. He has filed one affidavit seeking modification in the scheme. Registry is directed to check and put up note on the affidavit.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)